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GOVERNMENT OF TAMIL NADU
2017

[Regd. No. TN/CCN/467/2012-14.
[R. Dis. No. 197/2009.
[Price: Re. 0.80 Paise.



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 65]

CHENNAI, FRIDAY, MARCH 17, 2017
Panguni 4, Thunmugi, Thiruvalluvar Aandu-2048

Part II—Section 2

Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

NOTIFICATION UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 69, Finance (Salaries), 17th March 2017, Panguni 4, Thunmugi, Thiruvalluvar Aandu-2048.]

No. II(2)/FIN/184(b)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of work of establishing New Ice-Cream plant of 10,000 litre per shift in Madurai Dairy premises at an estimated cost of Rs. 43.95 Crore, on turnkey basis, to Messrs. National Dairy Development Board, Anand in Gujarat.

K. SHANMUGAM,
Additional Chief Secretary to Government.